COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 85 OF 2016

Dated: 12th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Power Grid Corporation of India Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. R. B. Sharma for R.13

<u>ORDER</u>

Learned counsel for the appellant states that she will be filing rejoinder today. Pleadings are complete.

List the matter for hearing on <u>25.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt